the Ministry of Communications Notifications SO. Nos. 263(E) and 264(E), dated the 17th June, 1975, extending to and bring- | ing into ioice in the State of Sikkim certain Rule: made under the said Act. [Placed in Library. Sir No. LT-9847/75].

Notifications of the Ministry of Steel and **Mine*** (Department of Mines)

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING i (SHRI DA! BIR SINGH): Sir. on behalf of Shri Sukbdev Prasad, 1 beg to lay mi the Table under sub-section (6) of section 3 of the Essential Commodities Act. 1955, / a copy each tin English and Hindi) of the ! following Notifications of the Ministry of Steel art¹ Mines (Department of Mines).

- (i) Notification S.O. No. 353(E), dated the 15th July, 1975 publishing the Aluminium fControl) Second Amendment; Order, 1975.
- (ii) Notification S.O. No. 355(E), dated the 151 h July, 1975, publishing the Alu-minimr; (Control) Third Amendment i Order, 1975. [Placed in Library. See No. j LT-9853/75 for (i) and (ii)].

of the I Notifications Ministry Finance(Department of Economic Affairs)II. Annual Report and Accounts of the General Insurance Corporation of India

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRA-NAB MUKHERJEE): Sir, I beg to lay on the Table:

I. 0) A copy (in English and Hindi) I of the Ministry of Finance (Department of Notification i Economic AITairs) G.S.R. No. 339(E), dated the 21st June, 1975, publishing the Post Office Savj ings Br.nks (Second Amendment) Rules, j 1975, under sub-section (3) of section 15 of the Government Savings Banks Act, 1873.

(ii) A copy (in English and Hindi) of the Ministry of finance (Department of Economic Affairs) Notification G.S.R. No. 340(E), dated the 21st June, 1975. publishing the Post Office Savings Certificates (Amendment) Rules, 1975. under sub-section (3) of section 12 of the Government Savings Certificates Act. 1959. [Placed in Library. Sue No. LT-9832/75 for (i) and (iijj.

II. A copy (in English and Hindi) of the Second Annual Report and Accounts of the General Insurance Corporation of India for the year ended the 31st December. 1973. together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library See No. LT-9811/75],

Cotton Textiles (Control) Amendment Order, 1975

SHRI PRANAB MUKHERJEE: Sir, on behalf of Shri V. P. Singh. 1 also beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act 1955, a copy (in English and Hindi) of the Ministry of Commerce Notification S.O. No. 2074, dated the 5th July, 1975, publishing the Cotton Textiles (Control) Amendment Order, 1975. [Placed in Library. Sec No. LT-9892/75].

Notifications of the Ministry of Labour

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): Sir, beg to lay on the Table:

I. A copy (in English and Hindi) o the Ministry of Labour Notificatio G.S.R. No. 593, dated the 10th Ma: 1975, publishing the Employees' Pre vident Funds (Second Amendment Scheme, 1975, under subsection (J of section 7 of the Employees' Pn vident Funds and Family Pensk Fund Act 1952. [Placed in Librar See No. LT-9854/751.